NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

39. IA 3484/2022-54(1) MA 4130/2019 MA 2636/2019 IA 1229/2020 IA 655/2020 IA 525/2020 IA 72/2020 IA 217/2021 IA 208/2021 IA 2588/2021 IA 1954/2022
In C.P. (IB)/10(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023

NAME OF THE PARTIES: - IA 1954/2022 Dhanshyam Kantilal Patel
V/s
Rajkot Nagrik Sahakari Bank Ltd.
IA 3484/2022 Dhanshyam Kantilal Patel
IN THE MATTER OF
Novateur Electrical & Digital Systems Pvt Ltd.
V/s
Krishnai Hospital Pvt Ltd.

APPEARANCES: -

FOR LIQUIDATOR	:	Adv. Amey Hadwale
		Mr. Dhanshyam Patel (in person)
FOR RESPONDENT	:	Adv. Ms. Anisha Balse
		Adv. Pranav Vaidya
		Adv Nishant Tripathi (R-3, IA 525/2020)
		Adv. Dhruv Tank (R-6, IA 525/2020)

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be heard, List the matter on **22.02.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

Jagdish